## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P. No.383/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M.

Name of the Company		Sri Sandip Das -Vs- K.D. Digital Signature Solution Pvt Ltd		
Under Section		241/242		n de V
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

2. Mrs Puda Beriwal

3. Mr Sushovon Dey

4. mm Ankita meritra

Advocates

for Petitioner Enhover Dy Dan

SANDIP SARKARPCS R-1-7

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 to 7 are present.

List on 24/11/2017 along with I.A., if any.

Sd

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

Sd